

Ca. PRASAD DHARAP

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SCHEDULE II FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JEJANI PULP AND PAPER MILLS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	JEJANI PULP AND PAPER MILLS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	18/09/2000
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	ROC , MUMBAI
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U21010MH2000PTC128750
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	136-A, SMALL FACTORY AREA BAGADGANJ, NAGPUR MH 440008 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	18.12.2018
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	Order passed on 18.10.19 Certified copy issued on 24.10.19 Received by liquidator on 31.10.2019
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	PRASAD DHARAP Reg. No. IBBI/IPA-001/IP-P00702/2017- 18/11228
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	47, "PRASAD", NEW RAMDASPETH, NAGPUR-440010 Email: dharap65@rediffmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	47, "PRASAD", NEW RAMDASPETH, NAGPUR-440010 Email: prasad.dharap@jjkandco.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	30.11.2019

Notice is hereby given that the Hon'ble National Company Law Tribunal **Mumbai Bench** has ordered the commencement of liquidation of the **JEJANI PULP AND PAPER MILLS PRIVATE LIMITED** on **18.10.2019**.

The stakeholders of **JEJANI PULP AND PAPER MILLS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **30.11.2019**, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

-SD/-

Name and Signature of the Liquidator:

Date and Place: Nagpur / 31.10.2019

